

PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

**SUB: ANDHRA PRADESH STATE JUDICIAL ACADEMY –
TRAINING PROGRAMME** - Nomination of Batch-II & IV of Civil Judges (Junior Division) to undergo 12 weeks of Institutional Training (Basic Course) which is scheduled to be held from 23.06.2025 to 14.09.2025 at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District and nomination of certain Judicial Officers who are due for training to undergo Institutional Training
- **Relief arrangements orders – Issued.**

READ: 1. Letter Roc.No.211/APJA/2024, dated 09.05.2025 from the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.

ORDER ROC.NO.562/2022-B.SPL. DATED:27.05.2025

The High Court made the following order:-

I

The following 40 Civil Judges (Junior Division) are nominated to undergo 12 Weeks Institutional Training (Basic Course) from 23.06.2025 to 14.09.2025 at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District. Therefore, the nominated Officers are directed to report before the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District 08.30 A.M. on 23.06.2025.

SL NO	NAME AND DESIGNATION OF THE OFFICER
1.	Sri P.V.NAGA RANJIT KUMAR, I Additional Civil Judge (Junior Division), Tanuku, West Godavari District.
2.	MS. NARAMREDDY NIKHIL REDDY, Additional Civil Judge (Junior Division), Kandukur, Prakasam District.
3.	SRI M.ROHINI RAO, Additional Civil Judge (Junior Division), Bobbili, Vizianagaram District.
4.	SRI MODADUGULA LEELA SAI SUBHASH, I Additional Civil Judge (Junior Division), Adoni, Kurnool District.
5.	SRI SHAIK BABAJAN, IV Additional Civil Judge (Junior Division), Chittoor.
6.	SRI PALAMANGLAM VINODH, Special Judicial Magistrate of First Class fro Railways, Nellore.
7.	MS. INAPAKURTHI SWATHI, Additional Civil Judge (Junior Division), Chilakaluripet, Guntur District.
8.	MS. P.J.THEJA SAAI, Civil Judge (Junior Division), Railway Kodur, Kadapa District.
9.	SRI RAJARAJESWARI TEJASWI KALAHASTI, Judicial Magistrate of First Class, Jangareddigudem, West Godavari District.
10.	MS. CHINAGODABA SRIVIDYA, SPECIAL Judicial Magistrate of First class, Excise Court, Vizianagaram.

11.	MS. VASUPALLI SAHITHI, I Additional Civil Judge (Junior Division), Kakinada, East Godavari District.
12.	MS. G.MANJULA, Civil Judge (Junior Division), Guntakal, Ananthapuramu.
13.	MS. JOREPALLI KRISHNA PRIYA, Additional Civil Judge (Junior Division), Srikalahasti, Chittoor District.
14.	SRI A.UMARFAROOQ, Civil Judge (Junior Division), Tamballapalle, Chittoor District.
15.	MS. SUDARSHI ANUSHA, Special Judicial Magistrate of First Class (Mobile Court) for trial of cases under PCR. Act-cum-III Additional Civil Judge (Junior Division), Kurnool.
16.	MS. MYLABATHULA DEVESTA DEEPIKA, IV Additional Civil Judge (Junior Division), (Juvenile Court), Guntur.
17.	MS. BULLEMMMA GANDIPOMU, Additional Civil Judge (Junior Division), Peddapuram, East Godavari District.
18.	MS. GODLA SWARNA, Principal Civil Judge (Junior Division), Chodavaram, Visakhapatnam.
19.	MS. SRAVANTHI GOLLAPUDI, Judicial Magistrate of First Class (Special Mobile Court), Guntur
20.	SRI M.CHANDRASEKHARA REDDY, Civil Judge (Junior Division), Pulivendla, Kadapa District.
21.	SRI BULLI APPARAO AYITHE, II Additional Civil Judge (Junior Division)-cum-XI Additional Metropolitan Magistrate, Vijayawada, Krishna District.
22.	MS. P.ALEKYA, Additonal Civil Judge (Junior Division), Gurazala, Guntur District.
23.	MS. LALITHA LAKSHMI HARIKA KOTA, I Additonal Civil Judge (Junior Division), Hindupur, Ananthapuramu District.
24.	MS. G.APARNA, I Additional Civil Judge (Junior Division), (Juvenile Court), Kurnool.
25.	SRI PRAKYA VENKATA HARISH, I Additonal Civil Judge (Junior Division), Dharmavaram, Ananthapuramu District.
26.	MS. K.NIKHITHA, Civil Judge (Junior Division), Darsi, Prakasam District.
27.	MS. B.JASWANTHI YADAV, Civil Judge (Junior Division), Kothapeta, East Godavari District.
28.	MS. B.SWETHA, Civil Judge (Junior Division), Gooty, Ananthapuramu District.
29.	MS. M.ASHA PRIYA, Judicial Magistrate of First Class, Special Mobile Court, Kadapa.
30.	SRI P.PRASANTH, Additonal Civil Judge (Junior Division), Macherla, Guntur District.
31.	SMT. V.VENKATA APARNA, Additonal Civil Judge (Junior Division), Pithapuram, East Godavari District.
32.	MS. S.SHIVA NAMRATHA, I Additonal Civil Judge (Junior Division), Kovur, Nellore district.

33.	SRI K.KRISHNAVAMSI, Principal Civil Judge (Junior Division), Punganur, Chittoor District.
34.	SRI M.ROHITH, Additonal Civil Judge (Junior Division), Narsipatnam, Visakhapatnam District.
35.	MS. P.VENNELA, Judicial Magistrate of First Class-cum-V Additional Civil Judge (Junior Division), Chittoor.
36.	SRI P.VARUN TEJA, Additonal Civil Judge (Junior Division), Kuppam, Chittoor District.
37.	MS. D.PAVANI, Special Judicial Magistrate of First Class, Excise Court, Ananthapuramu.
38.	SMT. S.LAKSHMI KARRI, Principal Civil Judge (Junior Division), Nandyal, Kurnool District.
39.	MS. P.HEMA, Civil Judge (Junior Division), Yemmiganur, Kurnool District.
40.	SMT. K.KRISHNAVENI, II Additional Civil Judge (Junior Division), Tanuku, West Godavari District.

II

The following Judicial Officers in Column No.02 who are due for training are nominated to the Institutional Training in the period mentioned in column No.03 against their names and therefore, they are directed to report before the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District at 08.30 A.M. on first day of their training period.

SL NO	NAME AND DESIGNATION OF THE OFFICER	TRAINING PERIOD
1.	Smt. J.Nandini, Principal Civil Judge (Junior Division), Dharmavaram, Ananthapuramu District.	21.07.2025 to 14.09.2025
2.	Smt. G.Vandana, Additional Civil Judge (Junior Division), Nandigama, Krishna District.	11.08.2025 to 14.09.2025
3.	Smt. M.Kalyani, Princpal Civil Judge (Junior Division), Bapatla, Guntur District.	07.07.2025 to 14.09.2025
4.	Smt. G.Archana, Principal Civil Judge (Junior Division), Adoni, Kurnool District.	23.06.2025 to 14.09.2025
5.	Smt. Ch.Srividya, Special Judicial Magistrate of First Class, Excise Court, Vizianagaram.	07.07.2025 to 14.09.2025
6.	Smt. G.Rukmini, Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Ponnur, Guntur District.	07.07.2025 to 14.09.2025

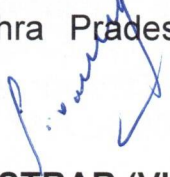
All the unit heads are requested to make necessary alternate incharge arrangements during the period of absence of the above officers who are nominated to participate in the above said training programme at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District and intimate the same to the High Court for record purpose.

The nominated trainee Civil Judges (Junior Division) are entitled for actual journey time only to report before the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District and to join their duty.

All the Unit Heads are requested to instruct the officers who are holding full additional charge of the posts of the trainee Civil Judges (Junior Division) to attend pay and allowances bills of the officers, during training period.

On return from the training, the officers mentioned in column no.2 shall rejoin duty in their respective post and also the posts which they are holding full additional charge.

NOTE: The Training Proceeding is placed in the High Court's Website <https://aphc.gov.in/>. The downloaded copy from the website is valid for relieving and reporting training at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.


REGISTRAR (VIGILANCE)

To

1. The Officers and Incharge Officers concerned.
2. The Registrar General, and all other Registrars, High Court of Andhra Pradesh (for information).
3. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's website).
4. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
5. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram Village, near Andhra Pradesh Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District.
6. **THE PRINCIPAL DISTRICT JUDGES**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Visakhapatnam, Vizianagaram, West Godavari at Eluru.

7. **THE I ADDITIONAL DISTRICT JUDGES**

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Visakhapatnam, Vizianagaram, West Godavari at Eluru.

8. The Administrative Officer, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District

9. **THE DISTRICT TREASURY OFFICERS** (with a request to inform the same to the concerned sub treasury officers)

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Visakhapatnam, Vizianagaram, West Godavari at Eluru.